

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP/CA/10/2024

**NAME OF THE PETITIONER** : S T S Gnanaraj & 40 Ors

**NAME OF THE RESPONDENT(S)** : Tuticorin Vegetable Marketing & 8 Ors

**UNDER SECTION** : Sec 241,242 Of CA, 2013

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**ORDER**

Mr. Arvinth Pandian, Ld. Sr Counsel for the Petitioner.

Mr. Kavin, Ld. Counsel for Respondents No. 2, 3, 8 and 9

Mr. Sanjeev, Ld. Counsel for Respondents No. 5, 6 and 7.

None for Respondent No. 4.

Copy of the application be served on the Counsels for the Respondents and file AOS.

Reply be filed within **four weeks**.

Rejoinder, if any, within **a week** thereafter.

Case is posted for hearing on **03.07.2024**.

-SD-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

ss

-SD-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**